

পশ্চিমৰুগ पश्चिम बंगाल WEST BENGAL

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AFFIDAVIT

T, Sushanta Choudhury, Resolution Professional of M/s. Shyama Iron & Alloys Pvt.Ltd. (referred to as Company) having its registered office at 1 British India Street,Room.No-202,2nd Floor,Kolkata-700069 do solemnly affirm and state as follows:

- M/s. Subhlabh Steels Pvt.Ltd , the corporate Debtor was, at the Liquadation commencement date, being the 06th September 2022, justly and truly indebted to the Company in the sum of Rs. 100,54,83,012/- (RupeesOne Hundred Crore Fifty Four Lakhs Eighty Three Thousand Twelve Only)
- In respect of our claim of the said sum or any part thereof, we have relied on the documents specified below:
 - A. Copies of ledger statement.
- The said documents are true, valid and genuine to the best of our knowledge, information and belief.
- 4. In respect of the said sum or any part thereof, we have not, nor have any person on behalf of the Company, by our order, to our knowledge or belief, for our use, had received in any manner for satisfaction or security whatsoever.

Solemnly, affirmed at Kolkata on Wednesday, the 28th September, 2022.

Before me,

Notary/Oath Commissioner

2 8 SEP 2022

KAMAL KUMAR PAUR NOTARY GOVT. OF INDIA Regd. No. 2750/04 C.M.M's Court 2 & 3 Bankshell Street Kolkgtan 190001

Deponent's signature

Sushanta Kumar Choudhury Insolvency Professional IBBI/IPA-003/IP-N00292/2020-2021/13238

Sushenta Kumar Choudhury Insolvency Professional 1881/194-803/19-N00292/2020-2021/13238

I Sushanta Choudhury, Resolution Professional of M/s. Shyama Iron & Alloys Pyt.Ltd. (referred to as Company) having its registered office at 1 British India Street, Room. No-202, 2nd Floor, Kolkata-700069 do hereby verify and affirm that the contents of paragraph 1 to 4 of this affidavit are true and correct to my knowledge and belief and no material facts have been concealed therefrom. Sushanta Kumar Choudhury Insolvency Professional IBBI/IPA-003/IP-N00292/2020-2021/13238

Identified by

Solemniy Affirmed & Declared Before me on Identification of Ls. Advocate

KAMAL KUMAR PAUL, NUTARY Govt of India, Regn No-2700/04

VERIFICATION

Verified at Kolkata on Wednesday, the 28th September, 2022.

2 8 SEP 2022

KAMAL KUNIAR PAUL NAMIAL RUIVIAN PAUE NOTARY GOVT. OF INDIA Regg. No. 2700/04 C.M.M's Court 2 & 3 Bankshail Street Kolkets-70 / 201

SCHEDULE II

FORM C

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

[Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]

Date: 28-09-2022

To
The Liquidator
Uttam Tekriwal,
Subhlabh Steels Pvt.Ltd.
11C, Ram Mohan Dutta Road,
Kolkata-700020

From
Sushanta Choudhury
Resolution Professional,
Shyama Iron & Alloys Pvt.Ltd.
1,British India Street,
Room.No-202, 2nd Floor,
Kolkata-700069
Mail Id sk.choudhury123@gmail.com

Subject: Submission of proof of claim in respect of the liquidation of Subhlabh Steels Pyt.Ltd., under the Insolvency and Bankruptcy Code,2016.

Madam/Sir,

I Sushanta Choudhury ,Resolution Professional of M/s. Shyama Iron & Alloys Pvt.Ltd. hereby submit this proof of claim in respect of the liquidation of Subhlabh Steels Pvt.Ltd. The details for the same are set out below:

RTICU	LARS	A LIG. CL Inon & Alloys Put I td		
1.	NAME OF OPERATIONAL CREDITOR	M/S. Shyama Iron & Alloys Pvt.Ltd.		
2.	IDENTIFICATION NUMBER OF THE OPERATIONAL CREDITOR	CIN: U27109B1997PT€084572		
	(IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS ORTHE INDIVIDUAL)			
3.	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	1 British India Street,Room.No-202, Kolkata-700069 Email.id: chaitanyaalloys@gmail.com		
4.	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT THE LIQUIDATION COMMENCEMENT DATE)	Rs. 100,54,83,012- (Rupees One Hundred Core Fifty Four Lakhs Eighty Three Thousan Twelve Only)		
5.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	A.Copies ledger statement		
6.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OF ARBITRATION PROCEDINGS.	N.A.		

Sushanta Kumar Choudhury Insolvency Professional IBBI/IPA-003/IP-N00292/2020-2021/13238

7.	DETAILS OF HOW AND WHEN DEBT INCURRED	As Per ledger copy attached.		
8.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	N.A.		
8A	WHEATHER SECURITY INTEREST RELINQUISHED.	N.A.		
9.	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE WAS GIVEN	N.A.		
10.	DETAILS OF BANK ACCOUNT THE OPERATAIONAL CREDITORS SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED.	Shyama Iron & Alloys Pvt.Ltd. Account No; 270505500091 Bank Name; ICICI Bank Branch; Kolkata Metropolitan. IFSC Code: ICIC0002705		
11.	LIST OF DOCUMENTS ATTACHED TO THIS CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON- PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR	A.Copies of Ledger Statement.		
Signature ([Please en	of operational creditor or person authorised to act on close the authority if this is being submitted on beha	g of an operational creation		
Name in E	BLOCK LETTERS SUSHANT	A CHOUDHURY		
Position w	rith or in relation to creditor RESOLUT	TON PROFESSIONAL		
A ddwara o	f person signing 1,British I	ndia Street,R.No-202,Kol-700069		

For, Shyama Iron & Alloys Pvt.Ltd.

Resolution Professional

Sushanta Kumar Choudhury Insolvency Professional IBBI/IPA-003/IP-N00292/2020-2021/13238

SHYAMA IRON & ALLOYS P LTD

1, BRITISH INDIA STREET 2ND FLOOR,(ROOM NO:-202) KOLKATA - 700 069 CIN:-U27109WB1997PTC084572

SUBHLABH STEELS PVT. LTD

Ledger Account 5/10, PODDAR NAGAR KOLKATA - 700068

1-Apr-2020 to 6-Sep-2022

		1-71pi 2020 to 0			Page 1
	Destinulare	Vch Type	Vch No./Excise Inv.No.	Debit	Credit
Date	Particulars	7.		1,00,54,83,012.10	
1-4-2020 To	Opening Balance Closing Balance				1,00,54,83,012.10
Ву				1,00,54,83,012.10	1,00,54,83,012.10

Sushanta Kumar Cl

Sushanta Kumar Choudkury Insolvency Professional IBBI/IPA-003/IP-N00292/2020-2021/13238